

**In the court of the Principal Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
the following cases are posted on
01-07-2021**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45pm
To hear 1. O.S. 1464/2015 2. O.S. 911/2018 3. O.S. 38/2020 Arguments 4. LAC 3/2012 5. R.A. 64/2019 6. R.A. 92/2019 7. M.A. 22/2020 8. M.A. 7/2021 Evidence 9. O.S. 175/2015 10. O.S. 472/2015 11. O.S. 568/2015 12. O.S. 752/2015 13. O.S. 1705/2015	Arguments 14. M.A. 21/2021 15. M.A. 22/2021

Note: Other Cases will be adjourned in the CIS

Prl. Senior Civil Judge,
Bangalore Rural District,
Bangalore

Cause list dated 01.07.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		Judgements
1.	OS. 2286/2007	1.	OS. 1449/2007
2.	OS. 1157/2013		
3.	OS. 1396/2019		
4.	MC. 209/2020		
5.	OS. 331/2017		
6.	OS. 606/2018		
	Evidence		
7.	OS. 555/2019		
	Arguments		
8.	Misc. 99/2008		
9.	Misc. 100/2008		
10.	OS. 101/2013		
11.	OS. 1480/2015		

Sd/-
C/c I Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

Cause list dated 01.07.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		
1.	OS. 197/2010		
2.	OS. 1100/2010		
3.	OS. 1205/2011		
4.	OS. 1523/2011		
5.	OS. 808/2013		
6.	OS. 58/2016		
7.	OS. 823/2016		
8.	OS. 348/2018		
9.	OS. 24/2021		
10.	MC. 61/2021		
11.	MC. 402/2019		
	Evidence		
11.	OS. 247/2018		
12.	OS. 1639/2019		
	Orders		
13.	RA. 53/2021		

Sd/-
II Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District
Bengaluru.
Cause List Dated **01-07-2021**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><u>HEARING</u></p> <p>1) OS.1524/2019 2) OS.1654/2019 3) OS.170/2020 4) OS.1128/2020</p> <p style="text-align: center;"><u>EVIDENCE</u></p> <p>1) OS.1049/2016 2) OS.154/2017 3) OS.1303/2018 4) OS.309/2019 5) OS.443/2019 6) OS.538/2019 7) OS.66/2019</p>	<p style="text-align: center;"><u>HEARING</u></p> <p>1) OS.1509/2012 2) OS.1138/2014 3) OS.1614/2014 4) OS.1737/2015 5) MA.44/2017 6) Misc.55/2017 7) OS.283/2018 8) RA.108/2018 9) OS.758/2019 10) OS.1471/2019</p>

III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 25.06.2021 issued by the Hon'ble High Court of Karnataka.

Bengaluru Rural District, Bengaluru,
The following cases are posted to **01.07.2021**
V.C link for IVASCJ,BRD,

<https://meet.jit.si/4ascjrural>

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45
Arguments 1.O.S.1463/2017	Arguments
Hearing 1.O.S. 472/2008 2.O.S.325/2016	Hearing
Evidence 1. O.S. 746/2008 2. O.S.78/2010 3. O.S.550/2012 4. O.S.770/2012 5.O.S.321/2013 6.O.S.351/2013	Evidence 7.O.S.511/2013 8. O.S.680/2013 9.O.S.346/2014 10.O.S.2131/2018 11. Misc.115/2018

IV ASCJ 30.06.2021
Bengaluru Rural District, Bengaluru

In the court of V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.

Cause List dated 01-07-2021

I Session (Morning)	II Session (Afternoon)
<p style="text-align: center;"><u>HEARING</u></p> <ol style="list-style-type: none">1. OS. 212/20122. O.S. 1662/20133. FDP 6/20154. OS. 1007/2021 <p style="text-align: center;"><u>ADR</u></p> <ol style="list-style-type: none">5. M.C. 115/20206. O.S. 841/20207. M.C. 57/2021 <p style="text-align: center;"><u>EVIDENCE</u></p> <ol style="list-style-type: none">8. Misc. 9/20069. OS. 347/201210. OS. 39/201311. OS. 316/201312. OS. 454/201313. OS. 869/201314. OS. 929/201315. OS. 1108/2013	<p style="text-align: center;"><u>EVIDENCE</u></p> <ol style="list-style-type: none">1. OS. 1214/20132. OS. 1293/20133. OS. 1309/20134. OS. 1522/20135. OS. 1699/20136. OS. 1740/20137. OS. 1742/20138. OS. 1764/20139. OS. 1796/201310. OS. 1156/2015

Sd/-
V Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.

**In the court of VI Addl. Senior Civil Judge, Bengaluru Rural District,
Bengaluru.**

Cause List dated 01-07-2021

I Session (Morning)	II Session (Afternoon)
<u>HEARING</u>	<u>HEARING</u>
1. EX. 33/2006 2. OS. 1376/2006 3. OS. 2226/2006 4. OS. 159/2007 5. OS. 673/2007 6. OS. 1783/2007 7. OS. 411/2009 8. OS. 547/2009 9. OS. 837/2009 10. OS. 859/2009	1. OS. 1425/2009 2. OS. 73/2014 3. OS. 493/2014 4. OS. 841/2014 5. OS. 1137/2014 6. OS. 1189/2014 7. OS. 1181/2020 8. OS. 1205/2020 9. OS. 48/2021 10. OS. 537/2021 11. OS. 939/2021
<u>ARGUMENTS</u>	<u>ARGUMENTS</u>
11. OS. 589/2012 12. OS. 1200/2012 13. Misc. 23/2014 14. Misc. 24/2014	12. Misc. 24/2014 13. RA. 37/2014
<u>EVIDENCE</u>	<u>ORDERS</u>
15. OS. 264/2017	14. OS. 62/2017 15. OS. 556/2017

VI Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.